NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DES	GNATION

SIGNATURE

REPRESENTATION BY WHOM

ANUPAMA KUMAR (Jr. for) R. PARTHASARATHY

Cibi Vidonie

Anaut Merakia

course for

Quarty

3. Sri Varshini

For V. Hahesh And

Coursel for

Petitioners

Sir Varihim

ORDER

Ms Sri Varshini, representing counsel for the petitioner present and filed fresh vakalat with the consent of the counsel already on record and prayed time for submitting final arguments. Representing counsels for R2, R3 & R4 present. Notice sent to R1 was served. Notice sent to R5 returned unserved. Counsel for petitioner is directed to cause service of notice to R5 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up on <u>09.12.2016</u> at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)